

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 1/167/16**  
**CA. NO.**

**CORAM:**

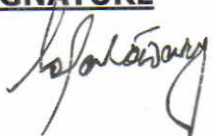


**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016**

**NAME OF THE COMPANY: M/s. Santosh Goswami V. Shri Sneh Bihari Estate Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 167**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
①	BHANITA PATOWARY, ADV		RESPONDENT 2	
②	Mr. Vinod Gaud, Sr. Adv.		for Petitioners	
③	Mr. Vipul Gaud, Adv.			
④	Mr. S.K. Gini, Adv.			
⑤	Mr. Tarun Mehta, Adv.			
⑥	Ms. Shelly Channa, Adv.			
⑦	Mr. Vikas Mehta, Adv.		for Respondent No. 3	
⑧	Mr. Karandeep Khanna, Adv.			
⑨	Ms. Anushree Mina, Adv.			

**ORDER**

Learned counsel for the petitioner and learned counsel for the respondent No. 2 & 3 are present. Learned counsel for the respondent No.3 has concluded his arguments. Learned counsel for the respondent No. 2 who is also the petitioner in C.P. 60(ND)16 shall advance his arguments on the next

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date of the hearing. In the meantime, learned counsel for the parties shall file the written synopsis and the list of judgments on which they intend to rely upon before the next date.  
List on 27.09.2016.

sd/-

(R.Varadharajan)  
Member (Judicial)

sd/-

(Maharaj Krishan Hanjura)  
Member (Judicial)